

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH DISTRICT)
SAKET COURT COMPLEX: NEW DELHI

CIRCULAR

Sub: Directions regarding Sealing and Sanitisation of Chamber and Court Room No.208, Saket Courts Complex, Saket, Delhi.

This office has been intimated that Ms. Mayuri Singh, MM (Mahila Court – I), South District, Court Room No.208, Saket Courts Complex, Delhi, has tested positive for COVID-19 contagion. The officer had last attended the Court on 03.06.2020, being Duty MM, and has been detected positive for COVID-19 on 09.06.2020.

Considering the aforesaid, Caretaking Branch is directed to seal & carry out deep sanitisation in Court Room No. 208 as well as in Ahlmad Room & Judge's Chamber attached therewith, immediately.

The Court Officials and Advocates, who attended the Court of Ms. Mayuri Singh on 03.06.2020, are advised to isolate/quarantine themselves for 14 days or as per medical advice, and take all necessary precautions as per advisory/guidelines of Government of India.

-SD-
(POONAM A. BAMBA)
District & Sessions Judge (South)
Saket Court Complex, New Delhi

No. Judl.II/South/Saket/2020/**LKD-048** New Delhi, Dated: 10.06.2020

Copy forwarded for information and necessary action to:

1. The Registrar General. Hon'ble High Court Of Delhi
2. Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. P.S. to the Ld. District & Sessions Judge, South East District, Saket Courts, New Delhi.
4. The Chief Public Prosecutor South District, Saket Courts, New Delhi for information and necessary action at their end
5. All the Judicial Officers posted in South District with directions to intimate the officials posted under them.
6. All the Branch In-charges, Saket Courts, New Delhi with directions to intimate the officials posted in their respective branches.